F.No. 01(03)/Roster/CESTAT/2025/Part-II

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 06.06.2025

ORDER NO. 118 of 2025

Hon'ble President is pleased to partially modify the roster order no. 116 of 2025

(Revised) for CESTAT, Chandigarh from 23.06.2025 to 27.06.2025 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 23.06.2025	Mr. Ashok Jindal, Hon'ble Member (Judicial)	ROM matters
to		E/ROM/60791 in E/472/2010-SM &
27.06.2025		E/ROM/60663/2019 in E/60314/2018- SM
		E/ROM/60126-60130/2020 in E/60916-60920/2019 - SM
		E/ROM/60337/2021 in E/60376/2020- SM
·		ST/ROM/60244/2021/in
		ST/61090/2019-SM
	·	Single Member Bench matters
	Mr. S. S. Garg, Hon'ble Member (Judicial) and	Customs, Excise and Service Tax
	Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Division Bench matters

Note:

- 1. In the event of tour/leave of Mr. S. S. Garg, Hon'ble Member (Judicial), Mr. Ashok Jindal, Hon'ble Member (Technical) will sit in the Divison Bench during the above period.
- 2. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

(Mukesh Gupta)

Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Kolkata/Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chandigarh /Bar Association, Chandigarh /O/o Commissioner (AR), Chandigarh/Notice Board/Website/Guard File/Office Copy.

Députy Registrar